

**HIGH COURT OF TRIPURA
AGARTALA**

F. 4(37)-HC/Vol-I/2023/10549

Dated, Agartala, the 20th April, 2023

NOTIFICATION

Hon'ble the Chief Justice, High Court of Tripura has been pleased to constitute the "**High Court Computer Committee (HCCC)**" to oversee the various tasks related to eCourts Project components, as follows:

Hon'ble the Chief Justice

Hon'ble Mr. Justice T. Amarnath Goud

Hon'ble Mr. Justice A. Lodh

Chairperson

Member

Member

**By Order,
Sd/-
(V. Pandey)
Registrar General**

F. 4(37)-HC/Vol-I/2023/10550-576

Dated, Agartala, the 20th April, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
5. The eCommittee, Hon'ble Supreme Court of India, New Delhi (email: ecommittee@ajj.gov.in);
6. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The Registrar (Judicial), High Court of Tripura, Agartala;
9. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. All the Deputy Registrars, High Court of Tripura, Agartala;

- 12.The Chief Librarian, High Court of Tripura, Agartala;
- 13.All the Assistant Registrars, High Court of Tripura, Agartala;
- 14.The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
- 15.The Superintendent, Establishment Section, High Court of Tripura, Agartala;
- 16.Order File.

Registrar General